

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	ST/3249/2012	MEGNA INFOTECH PVT LTD	HYDERABAD-II	O-I-O No. 06/2012 dated 16.07.2012
2	E/27133/2013	My Home Industries Limited	HYDERABAD-III	O-I-A No. 37/2013 dated 30.03.2013
3	ST/27359/2013	Sushee Electrical Works	HYDERABAD-III	O-I-A No. 40/2012 dated 30.11.2012
4	ST/27362/2013	Krishi Power Engg Works	HYDERABAD-III	O-I-A No. 39/2012 dated 31.12.2012
5	ST/28014/2013	Tirumala Tirupathi Devasthanams	TIRUPATI	O-I-O No. 14/2013 dated 28.06.2013
6	E/22080/2014	Rashtriya Ispat Nigam Ltd	VISAKHAPATNAM-I	O-I-O No. VIZ-CEX-001-COM-018-14 dated 21.02.2014
7	E/22795/2014	Rashtriya Ispat Nigam Ltd	VISAKHAPATNAM-I	O-I-A No. 15/2014 dated 16.05.2014
8	ST/22300/2015	Tanla Solutions Ltd	HYDERABAD-IV	O-I-O No. HYD-EXCUS-004-COM-014-15-16 dated 16.06.2015
9	E/30494/2016	Rashtriya Ispat Nigam Limited	VISAKHAPATNAM-II	O-I-O No. VIZ-CEX-002-COM-24-25-15-16 dated 17.03.2016
10	ST/30392/2016	Shell Promoters And Infra Private Limited	HYDERABAD-IV	O-I-A No. HYD-EXCUS-004-APP-0017-16-17 dated 22.04.2016
11	ST/30587/2016	Tnr Constructions	HYDERABAD-III	O-I-O No. HYD-EXCUS-003-COM-CE-026-15-16 dated 29.03.2016
12	ST/31026/2016	P Appala Naidu	VISAKHAPATNAM-II	O-I-A No. VIZ-EXCUS-002-APP-030-16-17 dated 20.06.2016
13	ST/30877/2017	Koneru Lakshmaiah Educational Foundation	GUNTUR	O-I-O No. GUN-EXCUS-000-COM-038-16-17 dated 31.03.2017
14	ST/31350/2017	Lockhead Martin T A S International Corporation	Rangareddy - G S T	O-I-O No. HYD-EXCUS-004-COM-008-17-18 dated 31.08.2017
15	E/30264/2018	S S Infrastructure Project Consultnats Pvt Ltd	Secunderabad – G S T	O-I-A No. HYD-SVTAX-000-AP2-0249-17-18-CE dated 07.12.2017
16	ST/30051/2018	N C C Urban Infrastructure Limited	Rangareddy - G S T	O-I-O No. HYD-EXCUS-004-COM-015-17-18 dated 12.10.2017

17	ST/30272/2018	Reddy And Reddy Automobiles	Guntur - G S T	O-I-A No. GUN-EXCUS-000-APP-154-17-18 dated 27.12.2017
18	ST/30317/2018	Narayana Sri Chaitanya I A S Academy	Rangareddy - G S T	O-I-A No. HYD-SVTAX-RRC-APP-162-163-17-18-APP-I dated 22.12.2017
19	ST/30372/2018	T N R Constructions India Pvt Ltd	Rangareddy - G S T	O-I-O No. HYD-EXCUS-004-COM-025-17-18 dated 18.12.2017
20	ST/30813/2018	Sykes Business Services Of India Pvt Ltd	Rangareddy - G S T	O-I-A No. HYD-SVTAX-RRC-APP-230-231-17-18-APP-I dated 27.03.2018
21	ST/27301/2013	Gati Ltd	Secunderabad – GST	O-I-O No. 12/2013 dated 31.03.2013
22	ST/31076/2017	Environment Protection Training And Research Institute	Rangareddy - G S T	O-I-A No. HYD-EXCUS-004-APP-0100-17-18-ST dated 16.06.2017
23	ST/30159/2019	Rangareddy – G S T	B H E L Executive Housing Society	O-I-A No. HYD-SVTAX-RRC-APP-058-18-19-APP-I dated 22.11.2018

Appearance:
For the Appellant
None

For the Respondent

Departmental Representatives:

Shri C. Mallikarjun Reddy, A V L N Chary, A. Rangadham, V R Pavan Kumar, B. Guna Ranjan

Coram: Hon’ble Mrs. SULEKHA BEEVI, C.S., MEMBER (JUDICIAL)
Hon’ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER No. A/30021-30043/2021

Date of Hearing:15.02.2021
Date of Decision:15.02.2021

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued.

(3)

Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(SULEKHA BEEVI, C.S)
MEMBER (JUDICIAL)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

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